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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078. Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:02/03/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	T-R-163864	631726	M/S. KAMAL CHEMICAL WORKS, 1/32, TAKSAL GALI, JOHRI BAZAR, AGRA, U.P. V/S. M/S. G.M. PRODUCTS (INDIA), RAWAT PURA, AGRA- 282003, U.P.	M/S. NATIONAL TRADE MARK CO., 25, RAM MANDIR MKT,(OPP.ROXY TALKIES) HING KI MANDI, AGRA- 282003 U.P V/S. M/S. MANMOHAN SINGH ASSOCIATES, 7/24, WEST PATEL NAGAR, NEW DELHI- 110008.



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Name of Hearing Officer

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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:03/03/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	161129	645376	M/S. HECHETTE FILIPACCHI PRESSE, FRANCE. V/S. M/S. HINDUSTAN LEVER LTD, 165/166, BACKBAY RECLAMATION, MUMBAI- 400020.	M/S. REMFRY & SAGAR, REMFY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002 V/S. M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013
2	201910	917742	M/S. HALDIRAM INDIA PVT. LTD, B-1, H-8, MAHAN CO- OPERATIVE ESTATE, MAIN MATURA ROAD, NEW DELHI- 110044 V/S. M/S. HALDIRAM BHUJIWALA, 7, JAGMOHAN MULICK LANE, KOLKATA- 700007	M/S. AMARJIT & ASSOCIATES, SUIT 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI- 110005 V/S. M/S. KOLKATA TRADE MARK SERVICE, 62, BENTINCK STREET, 4 TH FLOOR, ROOM NO. 412, KOLKATA- 700069.
3	200127	751946	M/S. SHRIRAM PISTONS AND RINGS LTD, 23,KASTURBA GANDHI MARG, NEW DELHI- 110001 V/S. M/S. THE JAY ENGINEERING WORKS LIMITED,	M/S. THE ACME COMPANY, B- 41, NIZAMUDDIN EAST NEW DELHI- 110013, V/S. M/S. K & S PARTNERS, 109, SECTOR 44, GURGAON- 122003,

			19, KASTURBA GANDHI MARG, NEW DLEHI- 110001, (FINAL HEARING 2:30 PM)	(FINAL HEARING 2:30 PM)
4	162222	802947	M/S. BASANT INSULATORS, 70, CHANDER PURI, GHAZIABAD, U.P. V/S. M/S. TYCO INTERNATIONAL SERVICE, GMBH, FREIER PLATZ 10, CH- 8200 SCHAFFHAUSEN, SWITZERLAND.	M/S. ALOK KANSAL ADVOCATE, 50, CHAITANYA PURAM , NUCHANDI GROUND, MEERUT, U.P. V/S. M/S. ANAND AND ANAND B-41, NIZAMUDDIN EAST, NEW DLEHI- 110013



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**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:07/03/2016

Time: 11:00 AM.

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	117097	694204	M/S. O.K. MASALA COMPANY, C-8, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI- 110035. V/S. M/S. KAMLESH TEA ESTATE PVT. LTD, 1660, SHEIKHAN, KOSI KALAN, DISTT. MATHURA, U.P.	M/S. ANAND & ANAND B-41, NIZAMUDDIN EAST, NEW DELHI-110013 V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006
2	168053	708344	M/S. LIBERTY FOOTWEAR COMPANY. LIBERTY HOUSE, RAILWAY ROAD, KARNA-132001. (HARYANA) V/S. M/S. ASSOCIATED APPARELS PRIVATE LIMITED. AKASH DEEP, 4/5, ZAKARIA BUNDER ROAD, SEWRI, MUMBAI- 400015	M/S. ANAND & ANAND. B-41, NIZAMUDDIN EAST, NEW DELHI-110013 V/S. M/S. ARJUN T. BHAGAT & CO. 132/1, MODI STREET, P.B. NO.1865, FORT, MUMBAI-400001
3	155028	638702	M/S. VENICE SIMPLON ORIENT EXPRESS INC, NEW YORK, U.S.A. V/S. M/S. INDIAN EXPRESS NEWSPAPERS (BOMBAY) LTD, EXPRESS TOWER, NARIMAN POINT, MUMBAI- 400021.	M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002 V/S. MR. MANOJ G. MENDA, 6/7, SORAB BHARUCHA ROAD, COLABA, MUMBAI- 400005.

4	246952	712036	<p>M/S. DODFREY PHILLIPS INDIA LIMITED, FOUR SQUARE HOUSE, 49 COMMUNITY CENTER FRIENDS COLONY NEW DELHI- 110065 V/S.</p> <p>M/S. GIRNAR FOOD & BEVERAGES PRIVATE LIMITED, GIRNAR COMPLEX, KURESHI NAGAR, KURLA (EAST), MUMBAI- 400070 (FINAL HEARING 2:30 PM)</p>	<p>M/S. LALL LAHIRI & SALHOTRA, LLS HOUSE PLOT NO. B- 28, SECTOR 32, INSTITUTIONAL AREA, GURGAON- 122001, V/S.</p> <p>M/S. JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA, RAJABAHADUR MANSION, 20,AMBALAL DOSHI MARG, (HAMAN STREET), FORT MUMBAI- 400023 (FINAL HEARING 2:30 PM)</p>
5	153827	662962	<p>M/S. BAJRANGBALI KITCHENWARES 27, RAJENDER NAGAR, INDUSTRIAL AREA, MOHAN NAGAR, GHAZIABAD - (U.P.) V/S.</p> <p>M/S. PLAZA WIRES AND ELECTRICALS PVT. LTD., 1553, 1ST FLOOR, BHAGIRATH PALACE, DELHI-110006</p>	<p>M/S. INDO REGISTRATION BUREAU 2, NAVYUG MARKET, 2ND FLOOR, GHAZIABAD-201001 (U.P.) V/S.</p> <p>M/S. VIDHANI TRADE MARKS CO. 1720/ 57, 1ST FLOOR, NAIWALA, KAROL BAGH, NEW DELHI- 110 005.</p>
6	235089	767335	<p>M/S. KEMPPYO, P.O. BOX 13, FIN-15801, LAHII, FINLAND, V/S.</p> <p>M/S. TARA PRODUCTS, E- 19, DSIDC INDUSTRIAL, COMPLEX, ROHTAK ROAD, DELHI- 110041</p>	<p>M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013 V/S.</p> <p>M/S. ATUL TRADE MARK COMPANY, 2483, IIND FLOOR, SHIR RAM PLACE, CHOWK TELIWARA, SADAR BAZAR DELHI- 110006</p>
7	181911	990404	<p>M/S. THE NEXT SHOP, B-52, SARVODAYA ENCLAVE, NEW DELHI- 110065 V/S.</p> <p>M/S. NEXT RETAIL LIMITED, UNITED KINGDOM.</p>	<p>M/S. AMRCHAND & MANGALDAS & SURESH A. SHROFF & CO, AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI- 110020. V/S.</p> <p>M/S. K & S PARTNERS, 84-C, C-6, LANE, OFF CENTRAL AVENUE, SAINIK FARMS, NEW DELHI- 100062.</p>



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Name of Hearing Officer

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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 08/03/2016

Time: 11:00 AM.

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	128039	615030	M/S. INDO ITALIA MANUFACTURING CO. D-50, MANSAROVAR GARDEN, NEW DELHI-110015. V/S. M/S. MOTOR INDUSTRIES CO.LTD. HOSUR ROAD, ADUGODI, BANGALORE-560030.	M/S. GLOBALLEXLEGAL- ADVOCATES & LEGAL CONSULTANTS, J-1102, NEELPADAMKUNJ, SECTOR-1, VAISHALI GHAZIABAD- 201010 V/S. M/S. DEPENNING & DEPENNING 10, GOVERNMENT PLACE EAST, KOLKATA-700069
2	DEL-T- 4357/88038	679299	M/S. JANTA GRAH UDYOG, RAM NAGAR, KOSI KALAN, MATHURA, U.P. V/S. M/S. KARM SOAP WORKS, 65, SARESH BAGH, KANPUR, U.P.	M/S. P.K. ARORA ADVOCATE, 110, ANAND VRINDAVAN, SANJAY PLACE, AGRA, U.P. V/S. M/S. THE KOTTAY, 111/2, HARSH NAGAR, KANPUR- 208012, U.P.
3	239923	780452	M/S. SHAKTI BHOG FOODS LIMITED, 24, LAGHU UDYOG NAGAR, (S.S.I) G.T. KARNAL ROAD, DELHI- 110033. V/S. M/S. MANORAMA FOODS, A.B. ROAD, MAKSI, DISTT, SHAJPUR, M.P.	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. MANORAMA FOODS, A.B. ROAD, MAKSI, DISTT, SHAJPUR, M.P.

4	221882	861460	SHRI. VINOD KUMAR JAIN, 24, VEER NAGAR, JAIN COLONY, DELHI- 110007. V/S. M/S. CLASSIC EQUIPMENT PVT, 45, VEER NAGAR JAIN COLONY, DELHI- 110007.	M/S. DELHI REGISTRATION SERVICE, 52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110025. V/S. M/S. LALJI ADVOCATES, A-48, YOJNA VIHAR, DELHI- 110092
5	161734	1053743	M/S. TAS MED (I) PVT. LTD. PLOT NO.45, NEW TIMBER MARKET, SECTOR-26, CHANDIGARH V/S. M/S. H. LUNDBECK A/S (DENMARK)	RAHUL RAJPUT (ADVOCATE), FOR CHAMBERS OF LAW 336-B, BHAIRAV SINGH NAGAR, LUDHIANA, PUNJAB V/S. M/S. DE PENNING & DE PENNING MA-99, MOULSARI AVENUE, DLF PHASE-III, GURGAON-122002
6	134995	610530	M/S. SHEEL CHND FLOOR MILLS PVT. LTD, VILLAGE DEHRIA, NEAR ITI, RAM PUR ROAD, HALDWANI- 263139, DISTT. NAINITAL, U.P. V/S. M/S. SHRI LAL MAHAL LIMITED, B- 16, BHAGWAN DAS NAGAR, PUNJABI BAGH, DELHI-26	M/S. ROMESH CHADHA & CO, GROUND FLOOR, 1, ARYA SAMAJ MANDIR ROAD, GANESHGANJ, LUCKNOW- 226018. V/S. M/S. S.K. TRADEMARKS CO., C-36, MAHENDRU ENCLAVE, LANE NO. 4, DELHI- 110 009
7	DEL-T- 1683/55113	514661	M/S. PUNJAB TRACTORS LIMITED, PHASE IV, SAS NAGAR, DISTT. ROPER-160055. PUNJAB. V/S. M/S. PRAKASH AGRICULTUR INDUSTRIES (INDIA), FOUNDRY NAGAR, HATHRAS ROAD, AGRA, U.P.	;M/S. L.S. DAVAR & CO., 5/1, (FIRST FLOOR), KALKAJI EXTEN, NEW DELHI- 110019 V/S. M/S. AMARJIT & ASSOCIATES, SUITE 404, LAW ARCADE, 18-PUSA ROAD, NEW DELHI- 110005.
8	190357	990401	M/S. THE NEXT SHOP, B-52, SARVODAYA ENCLAVE, NEW DELHI- 110065 V/S. M/S. NEXT RETAIL LIMITED, UNITED KINGDOM.	M/S. AMRCHAND & MANGALDAS & SURESH A. SHROFF & CO, AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI- 110020. V/S. M/S. K & S PARTNERS, 84-C, C-6, LANE, OFF CENTRAL AVENUE, SAINIK FARMS, NEW DELHI- 100062.

9	176637	1069481	<p>M/S. TAS MED (I) PVT. LTD, PLOT NO. 45, NEW TIMBER MARKET, SECTOR-26, CHANDIGARH. V/S. M/S. AVIAT CHEMICALS PRIVATE LIMITED, D-115, TTC INDUSTRIAL AREA, SHIRAVANE, NAVI MUMBAI- 400706.</p>	<p>M/S. VENUKA KUMARIA (ADVOACTE), GURU GORKASH NATH MANDIR, NEAR SADAR BAZAR, SECTOR 19/C, CHANDIGARH. V/S. M/S. AVIAT CHEMICALS PRIVATE LIMITED, D-115, TTC INDUSTRIAL AREA, SHIRAVANE, NAVI MUMBAI- 400706.</p>
10	179491	990407	<p>M/S. THE NEXT SHOP, B-52, SARVODAYA ENCLAVE, NEW DELHI- 110065. V/S. M/S. NEXT RETAIL LIMITED, UNITED KINGDOM,</p>	<p>M/S. AMRCHAND & MANGALDAS & SURESH A. SHROFF & CO, AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI- 110020. V/S. M/S. K & S PARTNERS, 84-C, C-6, LANE, OFF CENTRAL AVENUE, SAINIK FARMS, NEW DELHI- 100062.</p>
11	171658	867062	<p>M/S. ALPS INDUSTRIES LTD, B-4, D/3, SHOPPING – CUM – FACILITES CENTRE, ALAKNANDA, NEW DELHI- 110019 V/S. M/S. ORIENT CERAMICS AND INDUSTRIES LTD, IRIS HOUSE, 16, BUSINESS CENTRE, NANGAL RAYA, NEW DELHI- 110046</p>	<p>M/S. L.S. DAVAR & CO., 5/1, (FIRST FLOOR), KALKAJI EXTEN, NEW DELHI- 110019 V/S. M/S. BHARTI REGISTRATION SERVICE, EC-54, SFS, MAYA ENCLACE NEW DELHI- 110064</p>
12	234291	774263	<p>M/S. G.M. PRODUCTS (INDIA), RAWAT PARA, AGRA U.P. V/S. M/S. ARVIND KUMAR GUPTA, R/O 1/32, TAKSAL GALI, JOHRI BAZAR, AGRA, U.P.</p>	<p>M/S. S.K. AGARWAL & COMPANY, AGARWAL MARKET, 6/2, GALI BARAH BHAI, BELANGANJ, AGRA- 4 V/S. M/S. NATIONAL TRADE MARK CO., 36, BHAGIRATHI DEVI MARG KHANDRI AGRA, U.P</p>



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Name of Hearing Officer

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**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date: 09/03/2016

Time: 11:00 AM.

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	177155	627458	M/S. SHRIRAM PISTIONS AND RINGS LIMITED, 23, KASTURBA GANDHI MARG, NEW DELHI- 110001. V/S. M/S. USHA INTERNATIONAL LIMITED, SURYA KIRAN, 19, KASTURBA GANDHI MARGH, NEW DELHI- 110001 (FINAL HEARING 2:30 PM)	M/S. THE ACME COMPANY. B- 41M NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. K & S PARTNERS, 109, SECTOR 44, GURGAON- 122003 HARYANA (FINAL HEARING 2:30 PM)
2	164645	635965	IQBAL KRISHAN DOGRA & MRS. MEENAKSHI DOGRA E-176, GREATER KAILASH ,PART II, NEW DELHI 110 048 V/S. FOODWORLD HOSPITALITY PVT.LTD. 2197, SECTOR B/2,	INTTL ADVOCARE, F-252, WESTERN AVENUE, SAINIK FARMS, DELHI - 110 062. V/S. M/S. DELHI REGISTRATION SERVICE, 52, SUKHDEV VIHAR, B MATHURA ROAD,

			VASANT KUNJ, NEW DELHI-110070	NEW DELHI-110 025
3	123661	694379	<p>M/S. DILIP KHEMCHAND JI BHANDARI, 7/107-A, ARJUN GALI VIHSWAS NAGAR, SHAHDARA, DELHI -110032 V/S.</p> <p>M/S. PIDILITEINDUSTRIES LIMITED, REGENT CHAMBERS, 7TH FLOOR, JAMNALAL BAJAJ MARG, 208 NARIMAN POINT, MUMBAI- 400021</p>	<p>M/S. MANGLA REGISTRATION SERVICE, 1961, KATRA SHAH-N-SHAHI, CHANDNI CHOWK, DELHI- 110006 V/S.</p> <p>KRISHNA & SAURASTRI, 74 - F, VENUS, WORLI SEA FACE, MUMBAI - 400 018.</p>
4	240023	709419	<p>M/S. ESSCO SANITARY APPLIANCES, A-2, S.M.A. INDUSTRIAL AREA, G.T. KARNAL ROAD, DELHI- 110032. V/S.</p> <p>M/S. MARC ENTERPRISES PVT. LTD, S-100, BADLI INDUSTRIAL AREA, PHASE- I, DELHI- 110042.</p>	<p>M/S. THE ACME COMPANY, B-41, NIZAMIDDIN EAST NEW DELHI- 110013. V/S.</p> <p>M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006.</p>
5	246225	1038190	<p>ST. IVES LABORATORIES INC., 2525 ARMITAGE AVENUE MELROSE PARWK, ILLINOIS , U.S.A V/S.</p> <p>M/S. JOLAN INTERNATIONAL LIMITED, D-9, S.M.A. INDUSTRAIL AREA, G.T. KARNAL ROAD, DELHI-110033</p>	<p>ANAND AND ANAND, B - 41, NIZAMUDDIN EAST, NEW DELHI - 110 013 V/S.</p> <p>WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI - 110 005.</p>
6	DEL-T-1920/56013	618257	<p>M/S. ROHIT ENTERPRISES, 127/436, VINOBA NAGAR, BLOCK S KANPUR uV/S.</p> <p>M/S. PARTAP SABUN UDYOG, AISH BAGH ROAD, LUCKNOW- 226004 U.P.</p>	<p>M/S. WORDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAND, KAROL BAGH, NEW DELHI- 110005 V/S.</p> <p>SHRI. U.S. SHARMA ADVOCATE, E-208, GREATER KAILASH PART-I, NEW DELHI- 110048.</p>



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Name of Hearing Officer

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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 10/03/2016

Time: 11:00 AM.

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	172513	715575	M/S. FAITH PHARMACEUTICALS 345/1, SHIVAJI MARKET, 2 ND FLOOR, PITAM PURA, DELHI-110034. V/S. M/S. VIRBAC ANIMAL HEALTH INDIAN PRIVATE LIMITED, 604, 6 TH FLOOR, WESTERN EDGE-I, MAGATHANE BORIVALI (EAST), MUMBAI- 400066.	SHRI VIPAN JAIN (ADVOCATE). C/O. CAPITAL REGISTRATION SERVICE. 2063/39, HARI SINGH NALWA ST., KAROL BAGH, NEW DELHI-110005 V/S. M/S. SUSHANT M. SINGH & ASSOCIATES 5/25, WEST PATEL NAGAR NEW DELHI- 110008
2	167193	706430	M/S. UNI AUTO ENTERPRISES, 21/1378, NAIWAL KAROL BAGH, NEW DELHI- 110005. V/S. M/S. UNA & CO, A-64/5, G.T. KARNAL ROAD, INDUSTRIAL AREA, DELHI- 110033.	M/S. DELHI TRADE MARK COMPANY, F- 171, GHAFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006.
3	DEL-T-3509	589487	M/S. N.V. SUMATRA TOBACCO. (INDONESIA) V/S. M/S. ITC LIMITED. VIRGINIA HOUSE, 37, J.L. NEHRU ROAD, KOLKATA 700071. WEST BENGAL	M/S. JEHANGIR GULABHAI & BILIMORIA & DARUWALLA. RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STEET), FORT, MUMBAI- 400023 V/S. M/S. S. MAJUMDAR & CO. 5, HARISH MUKHERJEE ROAD, KOLKATA-700025.

4	129116	637221	<p>M/S. AGGARWAL INDUSTRIAL CORPORATION, 3682/51, 1ST FLOOR, SHABI MARKET, CHOWK MORI GATE, DELHI- 110006. V/S. M/S. RAYAT ELECTRICALS, 1853, SUYA BAZAR, BHAGIRATH PALACE, DELHI- 110006. (FINAL ARGUMENTS 2:30PM)</p>	<p>M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. INDIAN TRADE MARKS COMPANY, 91, CROCKERY MARKET, SADAR BAZAR, DELHI- 110006. (FINAL ARGUMENTS 2:30PM)</p>
5	DEL-T-3950	639097	<p>M/S. E.I. DU PONT DE NEMOURS AND COMPANY, U.S.A. V/S. M/S. BINOD HOSIERY, 31, SHIBTALLA STREET, CALCUTTA- 700007.</p>	<p>M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. TRADE MARK REGISTRATION BUREAU, 1, NETAJI SUBHAS ROAD, CALCUTTA- 700001.</p>



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1	DEL-T- 2531/57997	658914	M/S. R.N. PRODUCTS, 9/99, STATION ROAD, YAMUNA BRIJ, AGRA, UTTAR PRADESH. V/S. M/S. SHAKTI ZARDA FACTORY (I) PVT LTD. C-9/24, YAMUNA VIHAR, DELHI-110053	SHRI. P.K. ARORA B-62/4, KESHAV KUNJ, PRATAP NAGAR, AGRA-10. V/S. M/S. DELHI REGISTRATION SERVICE 96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110025



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DR. B.C. RATHORE
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Date: 14/03/2016

Time: 11:00 AM.

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	132851	794040	M/S. SHREE GANESH FEED MILLS, KALA SANGHIAN ROAD, BACSIDE PURANI DANA MANDI, KAPURTHALA. PUNJAB. V/S. M/S. JAI MAA FEED MILLS, MOGA ROAD, SHAHKOT- 144702, JALANDHAR, PUNJAB.	M/S. KULDIP & ASSOCIATES, 945/3, (F,F) NAIWALA, FAIZROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. BAJAJ REGISTRATION SERVICE, 102, JAY ESS COMPLEX, SHASTRI MARKET, OPP, DAIL VIR PARTAP, JALANDHAR-144001. PUNJAB.
2	195921	1236251	M/S. MIH INTEL PROP HOLDINGS LTD. (MAURITIUS) V/S. M/S. AGROTEK FIBRES. 1111, SHANTI NIWAS, PATTAR BAZAR, TOWN HALL ROAD, JAGADHRI, DISTT, YAMUNAGAR, HARYANA	M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013. V/S. SHRI. PRAVEEN KUMAR GUPTA. (ADVOCATE) 255, PUNJABI STREET, SARAI PIPAL THALA, OPP. ADARSH NAGAR, DELHI-110033.
3	161848	801435	M/S. MODERN SPRAYERS P. LTD, G.T. RAOD, NEAR CHAND CINEMA, LUDHIANA- 141008, PUNJAB. V/S. M/S. DARSHAN SINGH AND COMPANY,	M/S. MODERN SPRAYERS P. LTD, G.T. RAOD, NEAR CHAND CINEMA, LUDHIANA- 141008 PUNJAB. V/S. M/S. AMARJIT & ASSOCIATES,

			G.T. ROAD, GORAYA- 144409, DISTRICT JALANDHAR, PUNJAB.	SUIT 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI- 110005
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Name of Hearing Officer

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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 15/03/2016

Time: 11:00 AM.

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-2668/58369	673120	M/S. BRAUN LABORATORIES LIMITED, C-64, LAJPAT NAGAR-I, NEW DELHI. V/S. M/S. PRABHUDAS KISHORDAS TOBACCO PRODUCTS (P) LIMITED, "HELIOUS HOUSE" 659/1, GULBAI TEKRA, PANCHWATI, 2 ND LANE, AHMEDABAD- 380006.	M/S. B.K. DASH ADVOCATE, D-7, LAKE VIEW APARTMENTS, SECTOR-9, ROHINI, NEW DELHI- 110085. V/S. M/S. FATEHCHAND C. SHAH & CO, 'A' AIDUN BUILDING, 5 TH FLOOR, 1 ST DHOBI TALAO, MUMBAI- 400002.
2	DEL-T-4423	598965	M/S. AVIS ACCESSORIES, 1661/34, NAIWALA, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. AJAY AUTO AGENCY, 31/1606, ABDUL REHMAN ROAD, KAROL BAGH, NEW DELHI- 110005.	M/S. MAHTTA & CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1, PUNJAB. V/S. M/S. VIPAN JAIN ADVOCATE, 2063, HARI SINGH NALWA ST, KAROL BAGH, NEW DELHI- 110005.
3	171659	867061	M/S. ALPS INDUSTRIES LTD, B- 4, SHOPPING-CUM-FACILITIES CENTRE, ALAKNANDA, NEW DELHI- 110019 V/S. M/S. ORIENT CERAMICS AND INDUSTRIES LTD, IRIS HOUSE, 16, BUSINESS CENTRE, NANGAL RAYA, NEW DELHI- 110046	M/S. L.S. DAVAR & CO, 5/1, 1 ST FLOOR, KALKAJI EXTN, NEW DELHI- 110019 V/S. M/S. BHARTI REGISTRATION SERVICE, EC-54, SFS, MAYA ENCLAVE NEW DELHI- 110064

4	DEL-T-5098	840907	M/S. PILYCASER INDIA PVT. LTD, A-115/2, WAZIRPUR INDUSTRIAL AREA, DELIHI- 110052 V/S. M/S. TOMMY HILFIGER LICENSING, INC, U.S.A.	M/S. DEY & KUMHAR CO, 27, JANGPURA LANE, BHOGAL, NEW DELHI- 110014. V/S. M/S. AMARCHAND & MANGALDAS & SURESH A. SHROFF & CO, AMARCHAND TOWERS, 2016, OKHLA INDUSTRIAL ESTATE PHASE-III, NEW DELHI- 110050.
5	160326	618513	M/S. ASHOKA DISTILLERS AND CHEMICALS PVT. LTD., MODI FLOUR MILLS COMPUND, OKHLA INDUSTRIAL ESTATE, NEW DLEHI- 110020 V/S. M/S. AUSTIN NICHOLS & CO., INCORPORATED OF 777 WESTCHESTER AVENUE, WHITE PLAINS, NEW YORK 10604. U.S.A.	M/S. MAN MOHAN SINGH ADV 7/24, WEST PATEL NAGAR, NEW DELHI- 110008 V/S. M/S. INTTL ADVOCARE, F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI- 110062.
6	171097	774749	M/S. BHANDARI BEARING STORE, 460, ZEENAT BARI, HAMILTON RAOD, KASHMERE GATE, DELHI- 110006. V/S. M/S. PHILIPS BRAKE RUBBER COMPANY, 4, SHAKTI MOTOR MARKET, PANJA SHARIFF, KASHMERE GATE, DELHI- 110006.	M/S ABC REGISTRATION SERVICE, C-36, STREET NO.4, MAHENDRU ENCLACE, OPPOSITE MODEL TOWN-III, DELHI- 110009 V/S. M/S. PHILIPS BRAKE RUBBER COMPANY, 4, SHAKTI MOTOR MARKET, PANJA SHARIFF, KASHMERE GATE, DELHI- 110006.
7	DEL-T- 3338/60477	673259	M/S. PARDHAN RUBBERS, E-6, SOUTH SIDE, G.T. ROAD, GHAZIABAD, U.P. V/S. M/S. G.K. ENGG. CORPORATIEN, 12/4, GURU GOVIND MARG, EAST BABARPUR, CHHAJUPUR, SHAHDARA, DELHI- 110032.	M/S. PARDHAN RUBBERS, E-6, SOUTH SIDE, G.T. ROAD, GHAZIABAD, U.P. V/S. M/S. THE APEX COMPANY, 4B/83, WEST KARAWAL NAGAR, NEAR HANUMAN MANDIR, DELHI- 110094.
8	133174	790678	M/S. GAURAV SANITARY AGENCY, 198, RAJA GARDEN, NEW DELHI- 110015. V/S. M/S. CRYSTAL COOK-N-SERVE PRODUCTS PRIVATE LIMITED, METODA, PLOT NO. 2601-2-3, TA LODHKA, DISTRICT RAJKOT, GUJARAT.	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. ARJUN T. BHAGAT & CO, 132/1, SHAHEEN APARTMENTS, MODY STREET, FORT, P.B. NO. 1865, MUMBAI- 400001.

9	116579	666088	M/S. T.T. INDUSTRIES, 10, POLLACK STREET, 2 ND FLOOR, CALCUTTA- 700001. V/S. M/S. TAEGU TEC LTD, SOUTH KOREA.	M/S. TRADE MARK REGISTRATION BUREAU, 1, NETAJI SUBHAS ROAD, CALCUTTA- 700001. V/S. M/S. KHAITAN & CO, 1105, ASHOKA ESTATE (11 TH FLOOR) 24, BARKHAMBA ROAD, NEW DELHI- 110001.
10	127525	666087	M/S. T.T. INDUSTRIES, 10, POLLACK STREET, 2 ND FLOOR, CALCUTTA- 700001. V/S. M/S. TAEGU TEC LTD, SOUTH KOREA.	M/S. TRADE MARK REGISTRATION BUREAU, 1, NETAJI SUBHAS ROAD, CALCUTTA- 700001. V/S. M/S. KHAITAN & CO, 1105, ASHOKA ESTATE (11 TH FLOOR) 24, BARKHAMBA ROAD, NEW DELHI- 110001.
11	121544	666073	M/S. T .T. INDUSTRIES, 10, POLLOCK STREET, 2 ND FLOOR, CALCUTTA- 700001 V/S. M/S. TAEGU TEC LTD. 304,YONGGYE-RI, GACHANG-MYEON, DALSUNG-GUN, DAEGU-711-860 SOUTH KOREA	M/S. TRADE MARK REGISTRAION BUREAU, 1, NETAJI SUBHAS ROAD, KOLKATA- 700001, V/S. M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA SECTOR 27, GURGAON-122002
12	127527	666085	M/S. T.T. INDUSTRIES, 10, POLLOCK STREET, 2 ND FLOOR, CALCUTTA- 700001, V/S. M/S. TAEGU TEC LTD, SOUTH KOREA.	M/S. TRADE MARK REGISTRATION BUREAU, 1, NETAJI SUBHAS ROAD, CALCUTTA- 700001. V/S. M/S. KHAITHAN & CO, 1105, ASHOKA ESTATE (11 TH FLOOR), 24, BARAKHAMBA ROAD, NEW DELHI- 110001.



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Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 16/03/2016

Time: 11:00 AM.

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-4108/63864	643175	M/S. DAYNA ELECTRICAL INDUSTRIES. A-19, JYOTI NAGAR, (WEST), LONI ROAD, SHAHDARA, DELHI-110032 V/S. M/S. GLAXO GROUP LIMITED. 252, DR. ANNIE BESANT ROAD, MUMBAI 400025.	M/S. VIPAN JAIN (ADVOCATE) C/O CAPITAL REGISTRATION SERVICE. 2063/39, HARI SINGH NALWA ST., KAROL BAGH, NEW DELHI-110005. V/S. M/S. GLAXO GROUP LIMITED. GLAXOSMITHKLINE PHARMECEUTICALS LIMITED. LEGAL AFFAIRS & LICENSING DEPARTMENT, DR. ANNIE BESANT ROAD, WORLI, MUMBAI-440025.
2	162378	781390	M/S. VINOD FOOD PRODUCTS, PLOT NO. 586/84, OPPOSITE SCHOOL MUNDKA, DELHI- 110041 V/S. M/S. POOJA NAMKEEN BHANDAR, RAILWAY ROAD, JWALPUR, HARIDWAR U.P	M/S. ATUL TRADE MARK COMPANY, 2483, IIND. FLOOR, SRI RAM PLACE, CHOWK TELIWARA, SADAR BAZAR, DELHI- 110006. V/S. M/S. MANGLA & ASSOCIATES, 1961, KATRA SHAHAN SHAHI, CHNDNI CHOWK, DELHI- 110006.
3	DLE-T-2768/58648	612047	M/S. KUNDAN INDUSTRIES 12098, STREET NO.22, RAM NAGAR, LUDHIANA-141003 (HEARING ON TM-5)	M/S. KUNDAN INDUSTRIES 12098, STREET NO.22, RAM NAGAR, LUDHIANA-141003 (HEARING ON TM-5)
4	DEL-T-3331/60490	697480	M/S. HARMAN ELECTRONICS, 263, LAJPAT RAI MARKET,	M/S. SKS LAW ASSOCIATES, C1/611, MAYFAIR TOWER,

			<p>DELHI- 110006. V/S. M/S. SUKHVINDER SINGH CHHABRA, W-9, OKHLA INDUSTRIAL AREA, PHASE- II , NEW DELHI- 110020.</p>	<p>CHARMWOOD VILLAGE, SURAJKUND, FARIDABAD-121009. HARYANA. V/S. M/S. PRASAD ASSOCIATES, A-17, NITI BAGH, NEW DELHI- 110049.</p>
5	215051	622856	<p>M/S. BENNETT, COLEMAN & COMPANY LTD, DADABHAI NARAUJI MARG, TIMES HOUSE, 7, BAHADURSHAH ZAFAR MARG, NEW DELHI- 110002. V/S. M/S. TIME INC, NEW YORK,</p>	<p>M/S. INTTL ADVOCARE, F- 252, WESTERN AVENUE SAINIK FARMS, NEW DELHI- 110062. V/S. M/S. LALL & SETHI M-19A, SOUTH EXTENSION- II, NEW DELHI- 110049.</p>
6	DEL-T- 4212/81607	664813	<p>M/S. SUSE ELECTRONICS, 2967, SNAT NAGAR, RANI BAGH, DELHI- 110034. V/S. M/S. PIOEER ELECTRONIC CORPORATION, 4-1, MEGUREO 1-CHOME, MEGURO-KU, TOKYO, JAPAN.</p>	<p>M/S. S.M. GUPTA & COMPANY, 262, LAWYERS' CHAMBER, CRIMINAL SIDE TIS HAZARI COURTS, DELHI- 110054. V/S. M/S. REMFRY & SAGAR, REMFY HOUSE AT THE MILLENNIUM PLAZA, SECTOR-27, GURGAON- 122002.</p>



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Name of Hearing Officer

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**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date: 17/03/2016

Time: 11:00 AM.

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	136190	701490	M/S. THREE-N-PRODUCTS PVT.LTD, F-171, GHAFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. HINDUSTAN LEVER LIMITED, HINDUSTAN LEVER HOUSE, 165/166, BACKBAY RECLAMATIONS, MUMBAI- 400020.	M/S. DELHI TRADE MARK COMPANY, F- 171, GHAFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013
2	120521	895600	M/S. BANI EXPORTS, CHATHA RICE MILLS, CHATIWIND GAGE, AMRITSAR PUNJAB V/S. M/S. KIRORIMAL KASHIRAM MARKETING AND AGENCIES PVT. LTD, R.O. 60(OLD 34), ANDERSON STREET CHENNAI- 600001 (FINAL HEARING 2:30PM)	M/S. S. HANDA & CO, B-XVIII/ 18, PURIAN MOHALLA BATALA- 143505 V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006 (FINAL HEARING 2:30PM)



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Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date: 21/03/2016

Time: 11:00 AM.

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	720821	728290	M/S. COMPANIA DE PRODUCTOS ALIMENTOS Y SERVICIOS CORPORA S.A. FREIRE 321, VALPARAISO, CHILE. V/S. M/S. SOCIETE DES PRODUITS NESTLE S.A. 1800, VEVEY, SWITZERLAND, (FINAL HEARING 2:30PM)	M/S. REMFRY & SAGAR, REMFRY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002. V/S. M/S. INTTL ADVOCARE, F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI- 110062. (FINAL HEARING 2:30PM)



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Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date: 28/03/2016

Time: 2:30PM.

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	234951	799555	M/S. SHITAL INTERNATIONAL, S-9, INDUSTRIAL AREA, JALANDHAR PUNJAB V/S. M/S. SHEETAL CLOTHING CO. PVT. LTD, SHEETAL STATE, THAKKAR CHAWL, 443/E, GRANT ROAD, MUMBAI- 400007 (FINAL HEARING 2:30PM)	M/S. S. HANDA & CO., B-XVIII/18, PURIAN MOHALLA, BATALA-143505, PUNJAB V/S. M/S. R.K. DEWAN & COMPANY, PODAR CHAMBERS, S.A. BRELVI ROAD FORT, MUMBAI- 400001 (FINAL HEARING 2:30PM)



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Name of Hearing Officer

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**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date: 29/03/2016

Time: 2:30PM.

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	161759	605243	M/S. HERO INVESTCORP PRIVATE LIMITED, 313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI- 110034 V/S. M/S. MORDER HOME APPLICANCES, NAI ABADI, CIRCULAR ROAD, KAPURTHALA- 144601, PUNJAB (FINAL HEARING 2:30PM)	M/S. WORLDWIDE INTELLEC, 313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI- 110034. V/S. M/S. S. HANDA & CO, B-XVIII/ 18, PURIAN MOHALLA BATALA- 143505 PUNJAB. (FINAL HEARING 2:30PM)
2	DEL-T-3170/60080	669766	M/S. SHAKTI BHOG FOODS LTD., 24, LAGHU UDYOG NAGAR, SSI, G.T. KARNAL ROAD, DELHI-110033. V/S. M/S. SAKTHI SUGARS LIMITED, 102, MOUNT ROAD, GUINDY CHENNAI-600032 (FINAL HEARING 2:30PM)	M/S. WORLDWIDE REGISTRATION BEUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. MOHAN ASSOCIATES, FLAT NO, D-4, III FLOOR, CEEBROS BUILDING, DOOR NO. 11, CENOTOPH ROAD, TEYNAMPET, CHENNAI- 600018 (FINAL HEARING 2:30PM)



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Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 30/03/2016

Time: 11:00AM.

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-3281/60362	628509	M/S. SUPER FOODS, 19, INDUSTRIAL AREA, PHASE- I, CHANDIGARH. V/S. M/S. KUNDAN RICE MILLS LTD, D-16, 17, CITY CHAMBERS, CENTRAL MARKET, PRASHANT VIHAR, DELHI- 110085 (FINAL ARGUMENT 2:30 PM)	M/S. BAJAJ REGISTRATION SERVICE, 102, JAY ESS COMPLEX, SHASTRI MARKET, JALANDHAR- 144001. PUNJAB. V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006. (FINAL ARGUMENT 2:30 PM)
2	DEL-T-4750/95586	843378	M/S. PHARMACEUTICALS, PINDI STREET, LUDHIANA. PUNJAB V/S. M/S. GALPHA LABORATORIES LTD, 17/10, PIPERMINTWALA ESTATE, BHANDUP, MUMBAI- 400078	M/S. MAHTTA & CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1. PUNJAB V/S. M/S. VISHESH & ASSOCIATES, 2, 3 RD FLOOR, YESHWANT CHAMEBRS, 18-B, BHARUCHA MARG, KAKAGHODA, FORT, MUMBAI- 400023
3	DEL-T-3102/59867	670884	M/S AAE BEE MOTORS, 1155/2 BORA BAZAR, KASHMERE GATE, DELHI- 6, V/S M/S PHILIPS BRAKE RUBBER COMPANY, 4, SHAKTI MOTOR MARKET, PANJA SHARIFF, KASHMERE GATE, DELHI -110006	M/S MAHTTA & CO. ADVOCATES, 43- B/ 3, UDHAM SINGH NAGAR, LUDHIANA -1 (PB). V/S M/S PHILIPS BRAKE RUBBER COMPANY, 4, SHAKTI MOTOR MARKET, PANJA SHARIFF, KASHMERE GATE, DELHI -110006

